

ITEM NO.11+12

Virtual Court 4

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 632/2020

NEIL VARUN NAMBURU

Petitioner(s)

VERSUS

THE NATIONAL INSTITUTE OF OPEN SCHOOLING & ORS. Respondent(s)

(FOR ADMISSION and IA No.59346/2020-APPROPRIATE ORDERS/DIRECTIONS
and IA No.59349/2020-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT)

WITH

W.P.(C)No(s). 656/2020

Date : 15-07-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE SANJIV KHANNAFor Petitioner(s) Dr. Amit George, Adv.
Mr. Arunabha Ganguli, Adv
Mr. Kilaru Dileep, Adv.
Ms. Perna Singh, Adv.
Mr. Guntur Pramod Kumar, AORMr. Gunjan Singh, Adv.
Mr. Satya Mitra, AORFor Respondent(s) Mr. S. Rajappa, Adv.
Mr. B.R. Gowrishankar, Adv.UPON hearing the counsel the Court made the following
O R D E RWe have heard learned counsel for the
parties.Considering the fact that respondent No.1,
National Institute of Open Schooling (NIOS), has
already issued notification on 10th July, 2020,

after institution of these petition(s), nothing survives for consideration in the present writ petition(s) except to observe that respondent No.1 (NIOS) must ensure that the result for the current academic year is declared not later than 7th August, 2020. In other words, the time-line for declaring the results by respondent No.1 (NIOS) is now specified as 7th August, 2020.

Writ petition(s) and pending application(s) are disposed of accordingly.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER